## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/2/2017

NAME OF THE PETITIONER(S) : BF PRECISION PVT LTD

**UNDER SECTION** 

: 2(41)

S.No.	Name (in Capital)	Represented by	Signature
1.	Cay TosEPH	pcs for the	

Appli and

## **ORDER**

PCS Shri Soy Joseph representing the entity present and submitted arguments in relation to change of financial year. After hearing, Order is reserved.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)